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Title: The Minister of State in the Ministry of Planning and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 1st, 14th, 19th, and 31st Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Prithviraj Chavan, I beg to lay the following statements.

Sir, the Department Related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice had made 25 recommendations in its First Report on the Demands for Grants (2004-05) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has already been informed on 16.12.2009 that out of the above 25 recommendations, 23 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 2 recommendations, Sir, with your permission I lay one Statement on the Table of the House which indicate the status as on 28.02.2010 on these recommendations. Statement No. I indicates the position regarding these two recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 48 recommendations in its 14th Report on the Demands for Grants (2006-07) of the Ministry of Personnel, Public Grievances and Pensions. This Hon'ble House has also been informed on 16.12.2009 that out of these, 42 recommendations had already been implemented or no further action remained to be taken on them. In regard to the remaining 6 recommendations, Sir, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 28.02.2010 of these recommendations. Statement No. II indicates the position regarding two of these recommendations which have since been implemented. Statement No. III lists the status of remaining four recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

Sir, with your kind permission I further state that the Committee had made 74 recommendations in its 19th Report on the Demands for Grants (2007-08) of the Ministry of Personnel, Public Grievances and Pensions. This hon. House has also been informed on 16.12.2009 that out of these, 61 recommendations had already been implemented or no further action remained to be taken on them.

In regard to the remaining 13 recommendations, Sir, with your permission I lay 2 Statements on the Table of the House which indicate the status as on 28.02.2010 of these recommendations. Statement No. IV indicates the position regarding 2 of these recommendations which have since been implemented. Statement No. V lists the status of remaining 11 recommendations which are at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by the Ministry of Personnel, Public Grievances & Pensions.

Sir, with your kind permission I further state that the Committee had made 48 recommendations in its 31st Report in Chapters III, IV & V, on the Action Taken Replies of the Government on the recommendations contained in the 25th Report on Demands for Grants (2008-09) of the Ministry of Personnel, Public Grievances and Pensions.

The Chapter-III of the 31st Report contains 11 recommendations. This Hon'ble House has already been informed on 16.12.2009 that out of the above 11 recommendations, 10 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 1 recommendation, Sir, with your permission I lay one Statement on the Table of the House which indicate the status as on 28.02.2010 on this recommendation. Statement No. VI indicates the position regarding this one recommendation which is at various stages of implementation. The progress of the implementation of the recommendations of the Committee is being closely monitored by my Ministry.

The Chapter-IV of the 31st Report contains 36 recommendations. This Hon'ble House has already been informed on 16.12.2009 that out of the above 36 recommendations, 26 recommendations had already been implemented or no further action remains to be taken on them. In regard to the remaining 10 recommendations, Sir, with your permission, I lay two Statements on the Table of the House, i.e. Statement No. VII and Statement No. VIII which indicate status as on 28.02.2010 of these recommendations. The Statement No. VII indicates the status of 5 recommendations which have

either been implemented and no further action is envisaged on the same. Statement No. VIII lists the status of the remaining 5 recommendations which are being implemented.

The Chapter-V contains 1 recommendation. Sir, with your permission, I lay Statement-IX on the Table of the Houses which indicate status of the same as on 28.02.2010 which envisages no further action by this Ministry.
